

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

**PRESENT:** SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 241/16  
PETITION NUMBER : TP 92/17  
NAME OF THE PETITIONER (S) : KANHAYA SINGH  
NAME OF THE RESPONDENT (S) : RITERONTE DISTRIBUTION PVT. LTD.  
UNDER SECTION : 433(e), (f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

None appeared for both sides. Both sides called. Absent.

Registry is directed to issue notices to both sides.

Posted to 22.03.2017.

  
MEMBER (J)

  
MEMBER (T)